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Central Administrative Tribunal  
Principal Bench, New Delhi.

OA-1999/89

New Delhi this the 29th Day of April, 1994.

Hon'ble Mr. B.N. Dheundiayal, Member(A)  
Hon'ble Ms. Lakshmi Swaminathan, Member(J)

Shri J.H. Khan,  
S/o Sh. R.H. Khan,  
R/o 73/ 2C, Kali Bari Marg,  
New Delhi.

Applicant

(None for the applicant)

versus

1. Lt. Governor,  
through Chief Secretary,  
Delhi Administration,  
Delhi.

2. Director of Education,  
Delhi Administration,  
Delhi.

Respondents

(None for the respondents.)

ORDER (ORAL)  
per Hon'ble Sh. B.N. Dheundiayal, Member(A)

This case has been fixed among the 10 cases posted pre-emptorily for final hearing. Though the case has been called out twice, none has appeared on behalf of the parties. We, therefore, proceed to dispose of the case on the basis of the pleadings on record.

2. The applicant is aggrieved that even though his name was within the zone of the consideration, he had not been promoted as Vice-Principal. He was initially appointed as TGT on 21.1.1964, promoted as PGT Chemistry on 31.8.64 and given selection grade as PGT vide order dt. 18.2.85 w.e.f. 1.4.83. He was in the

line of next

promotion i.e. Vice Principal and he is aggrieved that he has been not considered for this post.

3. In the counter filed by the respondents, the main averments are that PGT(Admn), PGT(Special) are the feeder cadres to the post of Vice Principal and such promotions are made on the basis of ratio fixed for the various cadres. This post is selection post and zone of consideration is extended to the extent of three times of vacancies. The case of the applicant was also considered by the D.P.C. which met on 1989 but he was not recommended by the D.P.C. for promotion. Even otherwise, in the Admn. cadre PGT selection grade upto seniority No.825 was given, while the petitioner's name occurs at seniority No.866.

4. No rejoinder has been filed. In view of the fact that a duly constituted Departmental Promotion Committee did not find him fit for promotion to the Vice Principal, the application is not sustainable and is hereby dismissed. There will be no order as to costs.

*Lakshmi Swaminathan*  
(Lakshmi Swaminathan)

Member (J)

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*B.N. Bhoundiyai*  
(B.N. Bhoundiyai)

Member (A)